

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19240/2006

(From the judgement and order dated 13/07/2006 in RFA No. 718/2000 of The
HIGH COURT OF KARNATAKA AT BANGALORE)

A.LEWIS & ANR ETC.

Petitioner(s)

VERSUS

M.T.RAMAMURTHY & ORS.

Respondent(s)

(With prayer for interim relief and office report)

[FOR FINAL DISPOSAL]

Date: 04/10/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. S.Balaji,Adv.

Mr. Ranbir Yadav, Adv.

For Respondent(s)

Mr.K.K. Mani,Adv.

Mr. K. Narajana, Adv.

Mr. C.K.R. Sekar, Adv.

Mr. Mayur R.Shah, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.

Arguments concluded.

Order reserved.

(Pardeep Kumar)

(Gyan Bhatia)

Court Master

Court Master